

CM-28234-CII-2014 IN
FAO No. 10269 of 2014

Nachhattar Kaur and others

..... Appellants

V/s

Gurinder Singh and others

..... Respondents

Respondent No. 2:

Manmohan Singh S/o Sh. Teja Singh R/o H No. 112,
Kidwai Nagar, Ludhiana (Owner of Canter Bearing No.
PB-10-BS-5992)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **28/10/2022(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 11 july,
2022.

Neems
12/7/22
Superintendent (Judl.),
For Registrar (Judicial)

CB
12/7/22

Scanning clerk -